

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 17.09.2019 (TUESDAY)

COURT OF CHAIRPERSON

10: 30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 745 of 2018	Hero Fincorp Ltd. Vs. Rave Scans Pvt. Ltd. & Ors.	Pulkit Deora	Sanjeev Singh Rakesh Kumar (R1 & R2), Moulshree Shukla (R3) Kunal Thandon-R4 & 5 Apoorv Sarvaria--PNB
2.	Comp. App. (AT) (Ins) No. 308-309 of 2019	Sumit Aggarwal Vs. Silvertan papers Ltd & Ors.	Gautam Singh	Ajesh Kumar-R1 Ashok-R2 Arvind Nayar-R3&6

For Orders

3.	I.A No 2575 of 2019 in Comp. App (AT) No. 36, 43-47 of 2016	Sonia Khosla Vs. Sameer Kudsia & Ors.	Deepak Khosla	
4.	Comp. App. (AT) (Ins) No. 459 - 460 of 2019	Bank of India Vs. Paramshakti Steels Ltd. & Anr.	Ashish Rana	Arvind Kumar Gupta-R1 Simran Jeet-R2 P.V. Dinesh-R4
5.	Comp. App. (AT) (Ins) No. 47 of 2019	Kotak Mahindra Prime Ltd. Vs. Bijay Murmuria & Ors. With	Dhruv Gupta	Srishti Kapoor-R1 Sanjay Bhatt-R3
6.	Comp. App. (AT) (Ins) No. 48 of 2019	Kotak Mahindra Investment Ltd. Vs. Bijay Murmuria & Ors. With	Dhruv Gupta	Srishti Kapoor-R1 Sanjay Bhatt-R3
7.	Comp. App. (AT) (Ins) No. 49 of 2019	Kotak Mahindra Prime Ltd. Vs. Bijay Murmuria & Ors. With	Dhruv Gupta	Srishti Kapoor-R1 Sanjay Bhatt-R3
8.	Comp. App. (AT) (Ins) No. 50 of 2019	Kotak Mahindra Investment Ltd. Vs. Bijay Murmuria & Ors.	Dhruv Gupta	Srishti Kapoor-R1 Sanjay Bhatt-R3
9.	Comp. App. (AT) (Ins) No. 68 of 2019	B.Prashanth Hegde. Vs. State Bank of India & Anr.	M.Theepa	Ashwini Kumar Singh-R1 Mukund P Unny-RP
10.	Comp. App. (AT) (Ins) No. 855 of 2019	Bhawana Gupta Vs. Invest Care Pvt. Ltd.	Manoj Khanna	

11.	Comp. App. (AT) (Ins) No. 864 of 2019	Navin Raheja. Vs. Shilpa Jain & Ors.	Saurabh Kalia	Arunav Patnaik Neeraj Sharma-R3
12.	Comp. App. (AT) (Ins) No. 883 of 2019	SBF Pharma. Vs. Gujarat Liqui Pharmacaps Pvt Ltd.	Natasha Dhruvan Shah	
13.	Comp. App. (AT) (Ins) No. 910 of 2019	Fourth Dimension Solutions Ltd. Vs. American Express Banking Corp.	Dinesh Kumar Sabharwal	
14.	Comp. App. (AT) No. 145 of 2019	Registrar of Companies. Vs. Ayoli Abdulla	Kamal kant Jha	

For Admission (Fresh Cases)

15.	Comp. App (AT) No. 238 of 2019	Quinn Logistics India Pvt. Ltd. & Ors. Vs. The Registrar of Companies, Hyderabad	Swapnil Gupta	
16.	Comp. App (AT) No. 246 of 2019	V. Lakshmi Chenchu Venkata Satya Siva Prasad. Vs. J & A Avenues India Pvt Ltd & Ors.	M.L. Sharma	Saurabh Jain

For Admission (After Notice)

17.	Comp. App. (AT) (Ins) No. 494 of 2019	Bank of India. Vs. Shrenuj & Company Ltd. With	Ashish Rana	Siddharth Sharma- R1 Mahesh Agarwal
18.	Comp. App (AT) (Ins) No. 723 of 2019	Vishal Doshi. Vs. Bank of India & Anr.	Mahesh Agarwal	Ashish Rana-R1
19.	Comp. App. (AT) (Ins) No. 625 of 2019	Prayag Polytech Pvt. Ltd. Vs. I World Digital Solution Pvt. Ltd.	Vipul Ganda	Nikhil Kohli
20.	Comp. App (AT) (Ins) No. 712 of 2019	Bhagwan Singh Rawat. Vs. State Bank of India & Anr.	Ashish Verma	Ankur Mittal
21.	Comp. App. (AT) (Ins) No. 737 of 2019	Sandvik Asia Pvt Ltd. Vs. The Indure Pvt Ltd.	Rajat Pradhan	
22.	Comp. App. (AT) (Ins) No. 738 of 2019	Jayesh H. I.R.P of Hotel Horizon Pvt Ltd. Vs. Tea 4 Health Pvt Ltd.	Ashish	
23.	Comp. App. (AT) (Ins) No. 786 of 2019	Abhay N. Manudhane. Vs. Gupta Coal India Pvt Ltd.	Meghna Rao	

24.	Comp. App. (AT) (Ins) No. 789 of 2019	Shaji Purushothaman. Vs. Edelweiss Asset Reconstruction Company Ltd.& Ors. With	Kuruppaiah Meyyappan	R.P. Agrawal-R1 Jayasree Sana-R3
25.	Comp. App. (AT) (Ins) No. 858 of 2019	P. Purushothaman. Vs. Union Bank of India & Anr.	Kanika Kalaiyaran	Prateek Kushwaha
26.	Comp. App. (AT) (Ins) No. 828 of 2019	SoftwareOne India Pvt. Ltd. Vs. Magnamious Systems Pvt. Ltd.	R. Jawahar Lal	
27.	Comp. App. (AT) No. 146 of 2019	Prithvi Tea Co. Pvt Ltd & Anr. Vs. Regional Director, Eastern Region, Registrar of Companies	Nitu Poddar	Muktar Singh

02:00 PM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A No. 2796 of 2019 in Contempt Case (At) No. 15- 16 of 2019 in Comp. App. (AT) (Ins) No. 483 of 2018	EIH Ltd. Vs. Subodh Kumar Agrawal	Arijit Mazumdar	Sumant Batra-RP

For Hearing

2.	Comp. App. (AT) No. 270 of 2018 Part Heard	Jai Mahal Hotels Pvt. Ltd. Vs. Rajkumar Devraj & Ors. With	Sayan Ray	Abhishek Rao
3.	Comp. App. (AT) No. 271 of 2018 Part Heard	Rajkumar Vijit Singh & Anr. Vs. Rajkumar Devraj & Ors. With	Manisha Chaudhary	Abhishek Rao
4.	Comp. App. (AT) No. 329 of 2018 Part Heard	Rambagh Palace Hotel Pvt. Ltd. Vs. Rajkumar Devraj & Ors.	Manisha Chaudhary	Abhishek Rao

For Orders

5.	Comp. App. (AT) (Ins) No. 675 of 2019	Sankararaman Vaidyanathan. Vs. Val-Met Engineering Pvt Ltd & Anr.	Anil Kaushik	Ravi Raghunath Bhavana Duhoon- IRP
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For Hearing

6.	Competition Appeal (AT) No. 05 of 2018 Part Heard	Karnataka Power Corporation Ltd. Vs. Competition Commission of India &Anr.	AchyuthAjith Kumar	Anurag Mathur (R2)
7.	Competition Appeal (AT) No. 11 of 2018 Part Heard	ITC Ltd. Vs. Competition Commission of India	Kanika Chaudhary Nayar	Samar Bansal
8.	Competition Appeal (AT) No. 13 of 2017	Vinod Kumar Gupta Vs. Competition Commission of India & Anr.	Prakhar Gupta	Kunal Sharma (R-CCI) YamanVerma TejasKaria-R2
9.	Competition Appeal (AT) No. 07 of 2018	The Board of Control For Cricket in India Vs. Competition Commission of India & Anr.	RuchiVerma	Samar Bansal (R-CCI)
10.	Competition Appeal (AT) No. 96 of 2018	Karnataka Film Chamber at Commerce (KFCC) & Anr. Vs. Competition Commission of India & Anr.	Aakanksha Kaul	Mayank Bansal- R1

Note: The Court will rise at 03:00 PM.

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By Order

**-sd/-
Registrar**